

Serial No. Order	Date of Order	Order with Signature	Office note as to action (if any) taken on order
3	21/2 94	call on 23/2/94 for hearing before the Division Bench.	Courtier sent billed. copy served for hearing. Adj. to 21/2/94.
4	23/2 94	call on 28/2/94 for hearing. F.M. vice-chairman D. Member (S)	MA. 97/94 at F.I.A. 1600 vacation of stay. copy served. F.M. 18/2 3 March
5	28/2/94	As her order dated 28-2-94 permitted on 28/2/94 vice-chairman D. Member (S)	for hearing. MA. 97/94 at F.I.A. 1600 vacation of stay.
6	18/4/94	call on 5-5-94 for hearing. F.M. Member (S)	25/2 3 March
7	5/5/94	Judgment dictated and pronounced in open court node definition sheet attached to record in OA 144/94. F.M. Archam D. Member (S)	Courtiers billed. for hearing. F.M. 15/5/94 13 March